

Status Report of dumping of debris of road construction projects and action taken in compliance of orders of Hon'ble National Green Tribunal passed in OA No. 603/2019 titles Rajeev Verma Vs. State of HP

The Hon'ble National Green Tribunal vide order dated 22nd July, 2019 in OA No. 603/2019 titled Rajeev Verma Vs. State of HP, related to dumping of debris of road construction work at Tehsil Nichar, Distt. Kinnaur, Himachal Pradesh in River Sutlaj by M/s R&B Construction, 1st Floor, Smiriti Bhawan, Lower Chakkar, Shimla (H.P), passed following orders :-

“Let the Secretary, PWD, Himachal Pradesh State PCB and PCCF (HoF), Himachal Pradesh furnish a factual and action taken report on the subject mentioned remedial measures taken in the State against dumping of debris and garbage in Rivers and forests in course of execution of such construction work and about particular incidents mentioned in this application within 2 months by e-mail at judicial-ngt@gov.in.”

In compliance of above referred direction issued by Hon'ble Tribunal, matter was taken up with Himachal Pradesh Public Works Department (HPPWD) and Himachal Pradesh Forest Department to comply with directions issued by Hon'ble Tribunal and submit factual and action taken report to HP State Pollution Control Board vide letters dated 24.07.2019, 27.08.2019 and 20.09.2019. In response to the above, report from H.P. Forest Department and H.P. PWD was received.

The HP Forest Department, in its report dated 20th September, 2019 submitted the details of campaigns conducted regarding collection of solid waste including garbage and action taken report of protection measures provided through-out the State, including fencing around forest grooves and prevention of solid waste material dumping in forest areas and into rivers. The report also consist of action taken report to check the incidence of indiscriminate dumping of solid waste material in Jibhi town, District – Kullu. The Challans conducted of vehicles carrying illegal dumping material is given. The copies of report/response are enclosed as **Annexure-I**.

The H.P. PWD in its report dated 20th September, submitted the brief information about present case in the matter of OA No. 603/2019 titles Rajeev Verma Vs. State of HP regarding the status of work of link road from hot water spring to Village – Naptha by M/s R&B Construction. The work was initially awarded to the contractor Sh. Pradeep Mahajan in the year 2009 with completion date 03.01.2011. However, H.P. PWD had closed the work and further sought the approval of Ministry of Environment, Forests and Climate Change (MoEF &CC) as some forest land was coming in the alignment work of the road. MoEF &CC gave the in-principal approval under Forest Conservation Act and approved 6 nos. of dumping sites of the said project. Then, again the work was awarded to the current contractor i.e. M/s R&B Construction, Shimla (HP). The road construction work is in progress and the muck generated during the execution of cutting work is stated to be dumped at prescribed dumping site and directions are given to the contractor to strictly dump the material to the specific dumping site to avoid any spillage of work. The copies of report/response are enclosed as **Annexure-II**. The report received from the H.P. PWD doesn't cover the overall status of factual and Action Taken

Report covering remedial measures taken for dumping of debris and garbage in other parts of the State.

H.P. State Pollution Control Board, Regional Office, Rampur conducted inspection of the said project w.r.t. issue related to road construction work for the construction of link road from hot springing water to village-Nathpa in Tehsil Nichar, District – Kinnaur, which is awarded by the HPPWD to the contractor M/s R and B Constructions. The site was inspected on 20.09.2019, wherein dumping of debris from the construction of roads was found on the hill slopes finally rolling down into the River Satluj and there are no protection measures provided, as observed. Latest Photographs are attached as **Annexure – III**.

In view of above non-compliance, notice was issued under Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 vide this office letter dated 20.09.2019 to the proponent i.e. Executive Engineer, H.P. PWD, Bhabanagar, Tehsil- Nichar, District- Kinnaur H.P and Contractor, M/s R and B Construction. Copy of the direction is enclosed as **Annexure-IV**, wherein following directions are issued to the project proponent and Contractor.

1. Not to dump debris along the Hill slope in view of no protection measures and provide protection measures along the Road.
2. Submit Action Plan for Muck management, which is arising due to Construction of Road.
3. Not to practice further excavation till proper designated dumping site is identified since existing site is not suitable having steep slope.

In order to check the illegal dumping of debris and garbage for road construction activities throughout the State including along the rivers, it is suggested that a “Committee” comprising representatives from District Administration, Public Works Department (PWD), Forest Department, Department of Town and Country Planning, Department of Urban Development, Concerned Urban Local Bodies, Panchayats and NGOs, HP State Pollution Control Board etc. to facilitate identification of suitable sites for debris management for a stretch of every 10 KM of road planned for construction/ under construction shall be constituted and also identify and designate dumping sites for management of debris generated from building construction activities around towns/cities, as suggested by the Department of Environment, Science and Technology, Himachal Pradesh vide letter dated 02.02.2009. The copy of letter is enclosed as **Annexure-V**.


(Aditya Negi, IAS)
Member Secretary

H.P. State Pollution Control Board

No. Ft. 15-620/2019 (D) OA-606/NGT/Vol.II
Himachal Pradesh Forest Department

From

The Pr. Chief Conservator of Forests (HOFF)
Himachal Pradesh, Shimla-171001

To

✓ The Member Secretary,
HP State Pollution Control Board,
New Shimla, Shimla-171009

Dated Shimla-1, the, **20 SEP 2019**

Subject: OA No-603/2019 titled Rajiv Verma V/s State of HP & Ors pending before the Hon'ble NGT Delhi.

Sir,

Kindly refer to your letter No. PCB (DL-259) OA No-603/2019-15784-96 dated 24.07.2019 addressed to this office, on the above cited subject.

2. As per the orders passed by the Hon'ble NGT on the above quoted OA under reference, reply in respect of HP Forest Department is given as under:-

S.No	Remedial Measures	Action taken
1	Collection of Garbage.	A campaign was launched in the State for collection of garbage. Accordingly, a report was submitted to Government. Copy attached as Annexure-1.
2	Identification of Hotspots and vulnerable points for protection where solid wastes in forest areas, streams, rivers other water bodies is dumped.	In compliance to C&D Rules Policy of Solid Waste Management Rules, 2016, action taken for ensuring that solid waste materials does not dumped in forest areas and into rivers is prepared. The proposal consists of putting inter-linked chain fencing around forest grooves and on the embankment of rivers. The cost of action plan is Rs. 182.05 lakh. Details is enclosed as Annexure-2
3	Preventive Measures.	Action taken report on I.A. No-422/2019 titled as Jai Anant Dehadrai V/s State of HP & Ors is attached as Annexure-3.
4	Vehicle Challan	a. Night patrolling by field staff is being done. b. The vehicles used for illegal dumping have been challaned. Report is attached as Annexure-4.

Yours faithfully,

Encl: As above.

20/9/2019
Pr. Chief Conservator of Forests (HOFF)
Himachal Pradesh

Annexure-1

पोलीथीन हटाओ, पर्यावरण बचाओ अभियान-2019

जिला	सरस्था का नाम (सर्कल)	अवधि	एकत्रित पोलीथीन कचरे की मात्रा (किलो ग्राम में)			पोलीथीन कचरे के निष्पादन की मात्रा (किलो ग्राम में)	
			सड़क निर्माण हेतु एकत्रित पोलीथीन की मात्रा	अन्य पोलीथीन कचरे की मात्रा	एकत्रित पोलीथीन कचरे की कुल मात्रा	लोक निर्माण विभाग द्वारा स्थापित श्रैडर पर जमा प्लास्टिक कचरे की मात्रा	ईंधन के रूप में प्रयोग हेतु सिमेंट इकाईयाँ एवं उद्योगों को भेजे कचरे की मात्रा
विलासपुर	विलासपुर	12.04.2019 से 20.04.2019	617	0	617	0	0
चम्बा	मुख्य अरण्यपाल चम्बा	12.04.2019 से 20.04.2019	0	562.50	562.50	551.50	0
कांगडा	धर्मशाला	12.04.2019 से 20.04.2019	0	760.500	760.500	197.70	0
	मुख्य अरण्यपाल वन्य प्राणी(उ०) धर्मशाला	12.04.2019 से 20.04.2019	0	0	0	0	0
हमीरपुर	हमीरपुर	12.04.2019 से 20.04.2019	324.050	0	324.050	12.400	0
कुल्लू	कुल्लू	12.04.2019 से 20.04.2019	0	713	713	0	0
	जी०एच०एन०पी ० शमशी	12.04.2019 से 20.04.2019	0	130.250	130.250	0	0
मण्डी	मण्डी	12.04.2019 से 20.04.2019	112.500	341.500	454	329.500	39 कि०ग्रा० सिमेंट फैक्टरी को भेजा जाएगा व 85.5 कि०ग्रा० नगर पंचायत जोगिन्दर नगर को सौंपा गया।
सिरमौर	नाहन	12.04.2019 से 20.04.2019	1987.00	0	1987.00	0	0
शिमला	रामपुर	12.04.2019 से 20.04.2019	137.00	570.300	707.300	20.00	0
	शिमला	12.04.2019 से 20.04.2019	11.50	482	493.50	0	0
	मुख्य अरण्यपाल वन्य प्राणी(द०) शिमला	12.04.2019 से 20.04.2019	0	330	330	328	111
सोलन	सोलन	12.04.2019 से 20.04.2019	859.500	0	859.500	859.500	0
कुल योग			4048.55	3890.05	7938.60	2298.60	

Progress made by Forest Department in protection of vulnerable points where Solid Waste is dumped down the hillsides.

S. No.	Division	Range	Block	Beat	Particulars of works	Area/Location	Fin. Target (In Rs.)	Exp. Incurred (In Rs.)	Remarks.
1	Bilaspur	Bilaspur	Sadar		Fixing of grills/wire mesh 3-4 locations in MC area Bilaspur to prevent flow of solid wastes etc. to river Satluj	MC area Bilaspur	200000	0	Estimates are under preparation.
			Sadar		Fixing of grills/wire mesh at various dumping sites of ACC factory Barmana to prevent flow of solid wastes/dumped material/ muck etc to river Satluj	Barmana Town	100000	0	
			Ghumarwin		Fixing of grills/Wire mesh 3-4 locations in MC area Ghumarwin to prevent flow of dumped solid wastes/garbage/pastic wastes/ muck to Seer Khud	MC area Ghumarwin	150000	0	
			Swarghat		Fixing of grills/Wire mesh 3-4 sliding zones to prevent flow of boulders/soil to tributaries of river Satluj	Various forest location of Range	100000	0	
			Shri Naina Devi Ji		Fixing of Barriers/Wire mesh in 4-5 sliding zones to prevent flow of boulders/ soil to tributaries of river Satluj	Various forest location of Range	146000	0	
			Shri Naina Devi Ji		Fixing of grills/Wire mesh 3-4 locations in MC area Shri Naina Devi ji	MC area Shri Naina Devi Ji	150000	0	
			Total Bilaspur Divn						
	Kunihar	Arki	Arki	Shalaghat	Fixing of grills/Wire mesh to prevent flow of solid wastes/garbage etc along Arki Shalaghat road	Shalaghat (UPF Kotli)	130000	0	Estimates are under preparation.
						Hatkot UPF (Khatnali Nala)	126000	0	
	Total Kunihar Divn							256000	0
Total Bilaspur Circle							1102000	0	

S. No.	Division	Range	Block	Beet	Particulars of works	Area/Location	Fin. Target (In Rs.)	Exp. Incurred (In Rs.)	Remarks.	
2	Chamba	--	--	--	--	--	84000	0	Estimates are under preparation	
						Total Chamba Circle	84000	0		
3	D/shala	Mallan	Samloti	Upperli Kothian	Fencing of sites with Angle Iron and interlink Chain	UP213K CB Upper Kothian C-1	400000	610000	Order for Interlink chain has been supplied. Work under progress.	
		D/shala	M.Ganj	Banoi	Fencing of sites with Angle Iron and interlink Chain	R-1 K Banoi C-4	600000			
		D/shala	D/shala	D/shala	Fencing of sites with Angle Iron and interlink Chain	UP 139 K D/shala C-7 (Dumping site Sudhed)	500000			
						Total D/shala Divn	1500000	610000		
	Nurpur	Nurpur	Nurpur	Nurpur	Fencing with interlink Chain wire	CFS Gahin Lagore = 700 rmts	700000	1040000	Work in progress. Material is being procured.	
		Indora	Damtal	Damtal	-do-	R-11 N Damtal C-12 =700 rmters	700000			
		Jawali	Jawali	Jawali	-do-	UP-103-Jawali C-4 near Hospital & Bus Stand Jawali = 800 rmters	790000			
						Total Nurpur Divn	2190000	1040000		
	Palampur	Palampur	Palampur	Khalet	Fencing of sites with Angle Iron and interlink Chain	CFS Khalet	727273	3665000	Purchased Cement & Angle Iron from Steel Authority of India Ltd. Work yet to be started in the field.	
			Palampur	Khalet	-do-	CF Maranda Bhangyar Part-I	727273			
			Palampur	Khalet	-do-	CF Maranda Bhangyar Part-II	727273			
			Palampur	Khalet	-do-	CF Maranda Bhangyar Part-III	727273			
			Palampur	Khalet	-do-	Shamlat Manjha	727273			
		Baijnath	Baijnath	Baijnath	-do-	UP 31 B Baggidhar	727273			
			Deol	Dharer	-do-	U5 B Deol	727273			
		Daroh	Daroh	Daroh	-do-	UP 97 P Ban Bhatilu	727273			
			Daroh	Daroh	-do-	UP 93 P Naura	727272			
		Jaisinghpur Bir	Chadhlar	Chadhlar	-do-	UP41B Sansai 1 st C1	727272			
			Bir	Keori	-do-	P 10 P Keori	727272			
						Total Palampur Divn	8000000			3665000
						Total Dharamshala Circle	11690000			5315000

S. No.	Division	Range	Block	Beat	Particulars of works	Area/Location	Fin. Target (In Rs.)	Exp. Incurred (In Rs.)	Remarks.
2	Nahan	Nahan	Nahan	Kangiwala & Ambwala	Interlink chain fencing for control of dumping in Govt. forest land along NH72 by public and other agencies	RF Kangiwala and RF Ambwala	1344400	30000	Estimate prepared & cement purchased
		Kolar			Interlink Chain fencing for control of dumping in Govt Forest land by Public and other agencies	RF Dardawala C-1, 2, RF Gariwala C-1 and RF Bidhawala C-6	2421800		
		Jamta			Interlink Chain fencing for control of dumping in Govt. Forest land by public and other agencies	RF Tallon C-4 Jamiriya to Rama Dhaun Road	1344400		
		Total Nahan Divn			5110600	30000			
	Poanta Sahib	Poanta sahib	Ponta	Rampurbelli	Construction of GI Wire fencing	RF Rampurbeli near Yamuna River	218000	0	Estimates prepared and work yet to be started.
					Total Poanta Divn		218000		
Total Nahan Circle							5329000	30000	
Grand Total							18205000	5345000	
Or say Rs.							182.05	53.45	

Action Taken on I.A. No. 422/2019 titled as Jai Anant Dehadrai V/S State of HP by

DFO Seraj:-

Team comprises of Divisional Forest Officer, Seraj, Sub-Divisional Magistrate, Banjar, Assistant Executive Engineer, RO Kullu, HPSPCB and Range Forest Officer Banjar visited the various spots at random on dated 17.08.2019 and 22.08.2019 to check the factual position of the incidence of indiscriminate dumping of solid waste material in Jibhi town.

1. It has been found that there is no river named Pushbhadra exist in the Kullu district which traverses through Jibhi Town, whereas as per record (TOPO Sheet) a small nalla/stream called "Jibhi Gad" passes through the Jibhi town which finally join Tirthan river (a tributary of Beas) at Banjar town.
2. Further, team found that indiscriminate dumping of solid material in Jibhi Gad has been done at one place near Jibhi town (GPS location N 31° 35' 28.12"; E 77° 21' 02.09"). Range officer Banjar also informed that whole tract of Jibhi Gad has been checked at random by the field staff on dated 28.07.2019 & found that no indiscriminate dumping of solid material/solid waste on the bank of Jibhi Stream except at one place (Jibhi town) as mentioned in this Para.
3. It has also been found that cognizance of the offence has been taken by the field staff and issued damage reports (illegal muck dumping) against four defaulters viz Smt. Lata Devi d/o Sh. Maheshwar, Sh. Yash Thakur s/o Sh. Prakesh Chand, Sh. Daulat Ram s/o Sh. Devi Singh and Sh. Lagn Chand s/o Sh. Khemi Chand R/o Jibji and fine Rs. 24,400 has been realized from the defaulting persons. Further, Range Forest Officer Banjar has issued the notices to the defaulting persons thereby directed them to take necessary precautionary measures like construction of check walls etc on the bank of Jibhi Gad to check/stop the flow of solid waste into the stream, further the defaulting persons has been directed to plant 100 plants neat Jibhi town at their own cost to compensate environment loss.
4. The regional office HP State Pollution Control Board Kullu has also issued notices to the defaulting persons for violation of provision of section 25/26 of Water Prevention Control of Pollution Act, 1974.
5. Further it has been noticed that defaulters has constructed the three check walls (in compliance to the notice of forest department/RFO Banjar) on the bank of Jibji Gad (site in question) as a precautionary measures to check/stop the flow of dumped solid waste into the stream.

Further meeting with local people/stakeholder of Jibhi Town was done by the team on spot and they have been directed that no Garbage/solid waste/ material/ other effluents need to be dumped on forest land as well as in the nallas/streams. Necessary direction has also been issued to all concerned department and field staff to do frequent patrolling to check such incidence in future and taken necessary action as deemed fit against defaulter as per law.

Vehicles Challan

S.No.	Circle	Number of cases	Funds realized [In Rupees]	Remarks
1	Chamba	24	83754.00	During 2018-19.
2	Nahan	3	1500.00	A letter to SHO Nahan was issued to examine the CCTV footage to ascertain the identity of vehicle which was dumped construction debris along road side. Notice to Executive Office (MC Nahan) has been issued to take appropriate action to stop the spill over of Municipal waste into forest land adjoining to Municipal waste management areas.
3	Kullu	1	24400.00	Illegal muck dumping.
	Total	27	109654.00	

e-mail
N.G.T. MATTER

Himachal Pradesh
Public Works Department

No.PW/WS/NT/MISC./2019- 7923

Dated:-20-09-2019

To

The Member Secretary,
H.P. State Pollution Control Board,
Him Parivesh, Phase 3, New Shimla, Shimla-09,
Himachal Pradesh.

Subject:- Order passed by the Hon'ble N.G.T. vide OA No. 603/2019 dated 22-07-2019 titled Rajiv Verma V/s State of HP & Others submission of status report.

Reference Your office letter No. 15784-96 dated 24-07-2019.

Sir,

Enclosed please find herewith the detailed status report as desired vide your office letter quoted under reference in respect of OA No. 603/2019 dated 22-07-2019 for taking further necessary action at your end please.

This is for your kind information please.

Encls: As above

[Signature]
Engineer-in- Chief,
HP.PWD., Shimla-2.

Copy to the Superintending Engineers 11th circle HPPWD., for information

[Signature]
Engineer-in- Chief,
HP.PWD., Shimla-2.

*Evaluated
06/29/19
please.*

*ACE
DA - NBT
8
21/9*

BRIEF NOTE.

Name of Road: - Link road from Hot water spring to Village Nathpa Km 0/00 to 11/600
(Now 9/700 as per actual).

Name of contractor: - M/S R&B Construction Shimla, Abhinav Bhardwaj.

Date of start of work as per award:- 21/04/2017.

Date of Completion of work as per award:- 21/09/2018.

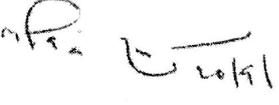
Tender Amount: - 287.89/-Lakh

Sanction Cost:- 347.57/- Lakh only.

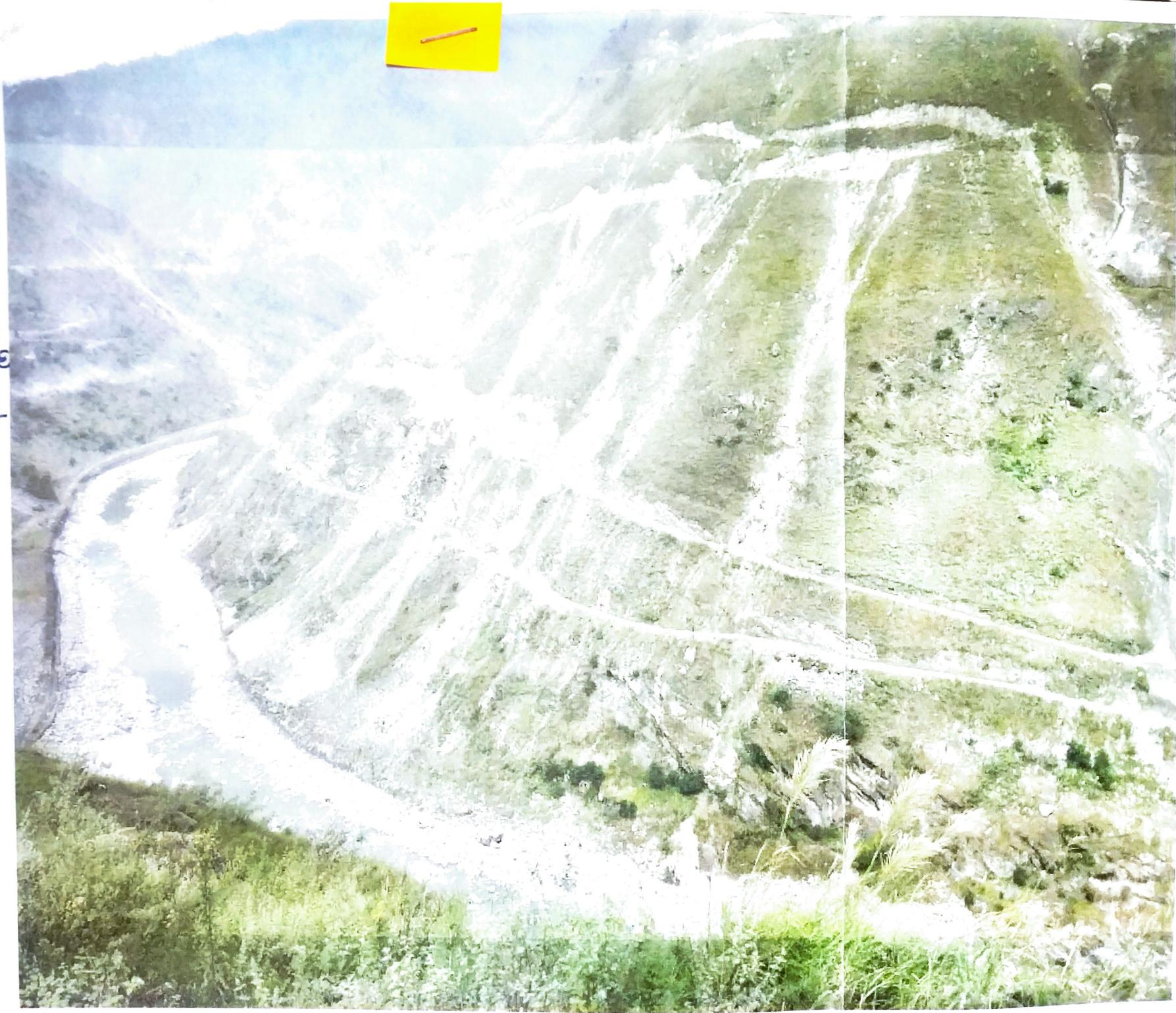
The above cited road was appeared under PMGSY and DPR was approved from STA Hamirpur on dated 15.02.2007 amounting to Rupees 381.55 Lakhs. The tender was called and awarded to the contractor Sh. Pradeep Mahajan in the year 2009 with the stipulated date of completion 03.01.2011 after executing the work amounting to Rs. 52,58,271. The department has closed the work after obtaining the approval from competent authority on dated 26.09.2011 as department has no forest clearance of the forest land coming in the alignment of road. FCA of the forest land coming in the alignment of road has been prepared by the department and **In Principal approval from Ministry of Environment forest and climate change has been received by this office vide letter No 2567 dated 09/03/2016 with six number Dumping sites at R.D 0/00 to 1/650,1/655 to 1/975, 1/975 to 2/675, 2/675 to 6/900,6/900 to 11/030 and 11/030 to 11/600 bearing Khasra Nos. 959/7,333/320/12,333/320/13,959/11,319/13,959/10 respectively with dumping capacity of 64800 Cum.** The department has floated the tender and awarded the work for construction of link road from hot water spring to village Nathpa with the scope of F/C 5/7 mtr wide ,C/O R/Wall, B/Wall, RCC Hume pipe culverts surface drain, traffic sign, kilometer stones etc. from Km 0/000 to 11/600. Now the work for construction of above road is in progress and F/C of road till KM 9/300 has been done partially. Also the muck generated during the execution of cutting work has dumped at prescribed dumping sites. The contractor has been directed strictly to dump the material in specified dumping sites and avoid any spillage of muck.


Executive Engineer,
Karehham Division,
HP.PWD., Bhabanagar.


Superintending Engineer,
11th Circle HP,PWD Rampur.


20/11/18
CE

ANNEXURE
- III









H.P. STATE POLLUTION CONTROL BOARD

"Opp. Indira Market, Rampur, Distt. Shimla (HP)"

Phone and Fax No. 01782-233887

Website: <http://hppcb.nic.in>

No. PCB/RMP/Misc. /- 371-72

Dated: 26/9/2019

To

Shri Abhinav Bhardwaj,
M/s R & B Construction,
1st Floor, Samriti Bhawan,
Lower Chakkar Shimla H.P.

Subject: Show Cause Notice under Water (Prevention and Control of Pollution) Act, 1974, Air (Prevention and Control of Pollution) Act, 1981 and Environmental Protection Act, 1986.

Whereas, during inspection conducted by Junior Environmental Engineer on dated-20-09-2019 it has come into the notice of undersigned that, M/s R & B Construction is engage in construction of link road from hot spring water to Nathpa Village in Tehsil Nichar, Distt. Kinnaur H.P. as awarded by HPPWD and muck which so ever is generating from excavation activity is dump towards hill slope which finally rolling down into the River Satluj and likely to cause an irreversible damage to river bank ecosystem along that route which is in gross violation to environmental laws.

Whereas the facts stated above tantamount to violation of the provisions contained in Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 and Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 besides violation of the provisions of Environment Protection Act, 1986 constituting a criminal cognizable offence punishable under Sections 41, 42 and 43 of the Water Act, 1974 and Section 37, 38 and 39 of the Air Act, 1981 and under Section 15 of Environment protection Act, 1986 attracting punishment/imprisonment upto a term of seven years.

However, before proceeding against you finally in the matter, it is proposed to afford you an opportunity for personal hearing alongwith any written submission seeking to clarify your position and/or revealing facts to the contrary, Accordingly, through this notice, you are hereby directed to that: (i) Not to dump/ debris along the hill slope without any protection measure or into Satluj River which is arising due to construction of road. (ii) Submit the Action Plan alongwith Muck Management plan, details of protection works of the dumping sites to prevent spillage of debris/muck and (iii) Not to practice further excavation till the proper designated dumping site is identified. You are directed to submit the compliance report to this office through personal or special messenger within 10 days. Kindly consider this matter urgent, as Hon'ble National Green Tribunal has taken into its serious cognizance.

Please note that in the event of failure to comply and unsatisfactory deposition action as proposed shall be initiated as per relevant provisions of law.


Environmental Engineer

Copy forwarded to:-

The Executive Engineer, HP PWD, Bhawanagar, Tehsil Nichar, Distt. Kinnaur H.P. for information and further necessary action at your end at the earliest possible. It is also requested to take action on the contractor and submit the action plan for the protection of muck/debris in order to avoid any damage to ecosystem.


Environmental Engineer

प्रादेशीय संस्था
विनांक
राज्यीय उपायुक्त विहारपुर (हि.प्र.)

8028

265
11/2/09



Government of Himachal Pradesh.
Department of Environment, Science and Technology
Narayan Villa, Shimla -171002, H.P.
Ph 0177-2627604, 2627608 Fax 2620559

Dr. Nagin Nanda, IAS,
Director

[Handwritten signatures and initials]

2267-80
D.O. No. Env., S&T/2008-
Dated: 02-02-09

Subject: Muck/ Debris Management in Road and other Construction Activities.

Madam/ Sir,

Page-1

Page-2

LEA/DA
2/2/09

This is with reference to my earlier D.O. letter No. DOE/2008-9395-9408 dated 29.07.2008 requesting you to identify suitable dumping sites for management of muck/ debris generation in road and other construction activities.

In this context, you are requested to constitute a 'Committee' comprising representatives from District Administration, PWD, Forests Department, Department of Town & Country Planning, Department of Urban Development, Concerned Urban Local Bodies, Panchyats and NGOs etc. to facilitate identification of suitable sites for debris management for a stretch of every 10 Km of road planned for construction/ under construction and also identify and designate dumping sites for management of debris generated from building construction activities around towns/ cities. You are further requested to complete the identification of sites w.r.t above by February 28, 2009 and if the land happens to be forest land, then proposal for its diversion be taken up with the Forest Department under Forest Conservation, Act, 1980.

Progress made in this regard may kindly be intimated in the attached format on a monthly basis.

Please treat it most urgent.

Yours sincerely,

[Handwritten signature]

(Dr. Nagin Nanda)

2/2/09

The Deputy Commissioner,
Mandi, Kullu, Shimla, Kangra, Solan,
Sirmour, Hamirpur, Una, Chamba, Bilaspur,
Kangra and Lahaul & Spiti, H.P.